

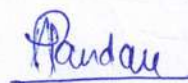
13.10.2026

**IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES
MUMBAI**

Orders ready for pronouncement on 13.10.2026

BEFORE SHRI. AMIT SHUKLA, JUDICIAL MEMBER
AND
SHRI. G. M. DOSS, ACCOUNTANT MEMBER

Sr. No	ITA No.	Name of the Assessee	Date of Hearing	Bench	Author
1	4092/Mum/2026	Saurabh Plasto Products Private Limited	08.10.2026	SMC	AM
2	4839/Mum/2026	Bharat P Lakhapatwala	08.10.2026	SMC	AM
3	8384/Mum/2026	Jagshi Ananda Patel	05.10.2026	H	AM



Aditi Pandare
Private Secretary
ITAT, Mumbai Bench

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai
Consolidated list of orders ready for Pronouncement on 13.10.2026

Before Shri Amit Shukla, JM & Shri G M Doss, AM

Sr No.		ITA No	Name of the assessee	Bench/ Author	Date of Hearing
1	ITA	4092/M/26	Saurabh Plasto Prodcuts Pvt. Ltd.	SMC/AM	08.10.2026
2	ITA	4839/M/26	Bharat P Lakhapatwala	SMC/AM	08.10.2026
3	ITA	8384/M/26	Jagshi Ananda Patel	H/AM	05.10.2026

Before Shri Vikram Singh Yadav, AM & Shri Anikesh Banerjee, JM

Sr No.		ITA No	Name of the assessee	Bench/ Author	Date of Hearing
1	ITA	4950/M/25	Kapadia Realtors Pvt. Ltd.	E/JM	08.10.2026

Before Shri N K Choudhry, JM & Shri Makarand V Mahadeokar, AM

Sr No.		ITA No	Name of the assessee	Bench/ Author	Date of Hearing
1	ITA	1065/M/26	Anish Studios Pvt. Ltd.	J(SMC)/AM	28.07.2026

Before Shri Anikesh Banerjee, JM & Ms. Ratna Dasgupta, AM

Sr No.		ITA No	Name of the assessee	Bench/ Author	Date of Hearing
1	ITA	6781/M/24	Link Adminstration Services Pvt. Ltd.	K/JM	09.10.2026
2	ITA	8787/M/25	DSM Nutritional Products India Pvt. Ltd.	K/JM	07.09.2026

Before Shri Siddharth Nautiyal, JM & Shri Makarand V Mahadeokar, AM

Sr No.		ITA No	Name of the assessee	Bench/ Author	Date of Hearing
1	ITA	8677/M/26	Red Hat India Pvt. Ltd.	J/AM	06.10.2026
2	ITA	8488/M/26	Deepali Mahdev Pawar	J(SMC)/AM	07.10.2026
3	ITA	7309/M/26	Rotary Disha Trust	J(SMC)/AM	07.10.2026
4	ITA	1065/M/29	Emerson Process Management (India) Pvt. Ltd.	J/AM	08.10.2026


ASSISTANT REGISTRAR
a..

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCH, MUMBAI

SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER

&

**AUTHOR: SHRI MAKARAND VASANT MAHADEOKAR,
ACCOUNTANT MEMBER**

Pronounced on 13.10.2026

Sr. no.	ITA No.	Assessee Name	Bench	Date of Hearing	Author	Result
1.	1065/M/26	Anish Studios Private Limited	J(SMC)	28.07.2026	AM	Allowed


Tarun Kushwaha
Sr. Private Secretary

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCH, MUMBAI

SHRI SIIDDHARTHA NAUTIYAL, JUDICIAL MEMBER

&

**AUTHOR: SHRI MAKARAND VASANT MAHADEOKAR,
ACCOUNTANT MEMBER**

Pronounced on 13.10.2026

Sr. no.	ITA No.	Assessee Name	Bench	Date of Hearing	Author	Result
1.	8677/M/26	Red Hat India Private Limited	J	06.10.2026	AM	Partly Allowed
2.	8488/M/26	Deepali Mahadev Pawar	J(SMC)	07.10.2026	AM	Allowed
3.	7309/M/26	Rotary Disha Trust	J(SMC)	07.10.2026	AM	Allowed
4.	1229/M/21	Emerson Process Management (India) Private Limited)	J	08.10.2026	AM	Dismissed


Tarun Kushwaha
Sr. Private Secretary

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "K" MUMBAI**

**SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER
AND
MS. RATNA DASGUPTA, HON'BLE ACCOUNTANT MEMBER**

List of orders to be pronounced on 14TH OCTOBER, 2026 (Wednesday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	4017/MUM/2024	KELLOGG INDIA PVT LTD	17.09.26	K	JM

Soumili Das.
Soumili Das
PS

Mumbai, Dt :13/10/2026

**IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES,
MUMBAI**

**BEFORE SHRI SAKTIJIT DEY, VP AND
SHRI GIRISH AGRAWAL, AM**

Order pronounced on 14.10.2026

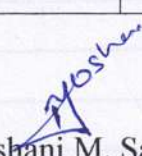
Sr. No.	I.T.A. Nos.	Name of the Assessee	Date of Hearing	Bench	Author
1	2571/Mum/2026 3676/Mum/2026	Polyrub Cooper Standard FTS Pvt. Ltd.,	27.07.2026	F	VP

**IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES,
MUMBAI**

**BEFORE SHRI SAKTIJIT DEY, VP AND
SHRI MAKARAND MAHADEOKAR, AM**

Order pronounced on 14.10.2026

Sr. No.	I.T.A. Nos.	Name of the Assessee	Date of Hearing	Bench	Author
1	2620/MUM/2026	JAYANT EXTRACTION INDUSTRIES PRIVATE LIMITED	18.08.2026	F	VP
2	4168/MUM/2026	SAIKATA SUMAN GANGULY	19.08.2026	F	VP
3	1094/Mum/2026	Mr. Milap Champalal Munot	12.08.2026	F	VP


Roshani M. Sabane
Sr. Private Secretary

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